

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
KOLKATA**

REGIONAL BENCH – COURT NO.2

Customs Appeal No. 75080 of 2019

(Arising out of Order-in-Appeal No.51/CUS/CCP-GST/2018 Dated 27.09.2018 passed by Commissioner (Appeals), GST, CX & Customs, Bhubaneswar)

M/s. Bothra Shipping Services Pvt. Ltd.

Appellant

VERSUS

Commr. of Customs (Preventive), Bhubaneswar

Respondent

APPEARANCE :

None for the Appellant

Mr. S. Debnath, Authorized Representative for the Respondent

CORAM:

HON'BLE MR. R. MURALIDHAR, MEMBER (JUDICIAL)

Date of Hearing : 22 April 2024

Date of Decision: 22 April 2024

The Appeal is allowed. For order, see order of date in Customs Appeal No. 75079 of 2019.

Sd/-

**(R. Muralidhar)
Member (Judicial)**

Customs Appeal Nos. 75079 & 75080 of 2019